

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**


IA 737 of 2019 CP14/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019**

Name of the Company: Jayantilal Govindji Patel & Anr  
V/s  
Surat Health Services Pvt Ltd & Ors

Section of the Companies Act : IA For Directions

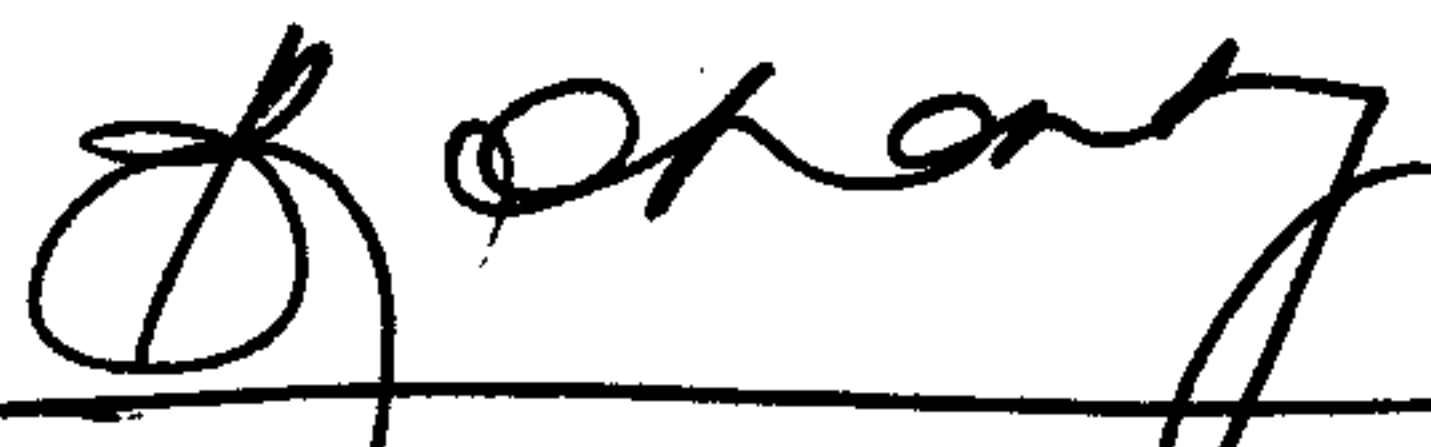
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Resp. 1	K A Dalal
2.	ATUL SHARMA for Natasha D Shah	ADV	Petitioner	


**ORDER**

The Parties are represented through their respective Counsel(s).

At the joint request of the counsel for both sides, the matter is adjourned.

List the matter on 13.01.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 2nd day of December, 2019.